

रहे हैं बिल्कुल गलत बात है। मैं तो एक नीति का सवाल उठा रहा हूँ और इस बारे में मैंने मानीय मंत्री जी को कई बार लिखा, यहाँ पर सवाल किया लेकिन उन्होंने कोई रेस्पॉन्ड नहीं किया। उन्होंने मेरे प्रश्न का जवाब नहीं दिया और उस को रिजेक्ट कर दिया। हम यहाँ पर जनता के प्रतिनिधि बन कर आये हैं और खिन्नावाड़ करने के लिए नहीं आये हैं।

SHRI MOHD. SHAFI QURESHI: The information which I have with me is that this Mr. Verma, who immolated himself before the Parliament House or the Central Secretariat, at the time when he died was not a Railway employee. He was discharged from service some four years ago. And I am subject to correction. That is why I should be given time...

(Interruption).

श्री जगदम्बी प्रसाद यादव : श्री कुरेशी साहब, मैं आप से विनम्रता पूर्वक यह कहना चाहता हूँ कि अगर कोई जानकारी अनजान बनना चाहते हैं तो उसका भी कोई इलाज हो सकता है?

SHRI MOHD. SHAFI QURESHI: I am not yielding...

(Interruption).

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Mr. Yadav, do not enter into a dialogue now.

SHRI MOHD. SHAFI QURESHI: That is why I requested the hon. Member that I shall get the full details and submit to him. In case he wants to discuss further, he is welcome to come to me at any time. Sir, with these words, I commend the Bill to the House.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1 the Enacting Formula and the Title were added to the Bill.

SHRI MOHD. SHAFI QURESHI: Sir, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

MESSAGE FROM THE LOK SABHA

The Konkan Passenger Ships (Acquisition) Bill, 1973

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Konkan Passenger Ships (Acquisition) Bill, 1973, as passed by the Lok Sabha at its sitting held on the 19th December, 1973."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The House stands adjourned till 11 A.M. tomorrow, the 20th December.

The House then adjourned at twentyeight minutes past five of the clock till eleven of the clock on Thursday, the 20th December, 1973.